

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-18-2020****IN****Criminal Writ Petition No.67 of 2020**

Mrs. Sangeeta Babu Mote

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri G. Teles, Advocate for the Petitioner.

Shri G. Nagvekar, Additional Government Advocate for the Respondents
No.1 & 2.

Shri Deepak Gaonkar, Advocate for the Respondents No.3 & 4.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1st October 2020****P.C. :**

At the request of the respondents' counsel, post the matter on
13.10.2020.

2. Interim relief, granted earlier, to continue for two weeks.

DAMA SESHADRI NAIDU, J.

NH